

FORM G
INVITATION FOR EXPRESSION OF INTEREST
FOR FRONTIER SHELTERS PRIVATE LIMITED
OPERATING IN THE REAL ESTATE / RESIDENTIAL DEVELOPMENT SECTOR AT
BENGALURU, KARNATAKA

(Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	DETAILS
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Frontier Shelters Private Limited CIN: U45203KA2012PTC062614 PAN: AABCF9123H1ZK
2.	Address of the registered office	No. 422, 2nd Floor, 80 Feet Road, 6th Block, Koramangala, Bengaluru, Karnataka – 560095 (As informed by the management the Registered Office is shifted to Project Site address, however, intimation to the Registrar of Companies did not take place)
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Project Frontier Heights Located at 1022, Kasavanahalli Main Rd, Haralur, Bengaluru, Karnataka 560102
5.	Installed capacity of main products/ services	The CD is engaged in real estate activities i.e. construction of residential apartment, namely, Frontier Heights comprising of 266 flats comprising of both Landlord and CD's share. Further details may be requested at ip.frontiershelters@gmail.com
6.	Quantity and value of main products/ services sold in last financial year	Financial Statement for the FY 2025-26 is not made available to the RP. Hence, this value is unascertainable.
7.	Number of employees/ workmen	1 CRM cum office admin (who resigned post commencement of CIRP) 1 Site In charge
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://www.frontiershelterscirp.in/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://www.frontiershelterscirp.in/



SL.	RELEVANT PARTICULARS	DETAILS
10.	Last date for receipt of expression of interest	10-11-2026
11.	Date of issue of provisional list of prospective resolution applicants	20-11-2026
12.	Last date for submission of objections to provisional list	25-11-2026
13.	Date of issue of final list of prospective resolution applicants	05-12-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	10-12-2026
15.	Last date for submission of resolution plans	09-01-2027
16.	Process email id to submit Expression of Interest	ip.frontiershelters@gmail.com
17.	Details of the corporate debtor's registration status as MSME	NA

Date: 10-10-2026

Place: Bengaluru



CS Hari Babu Thota

Resolution Professional

IBBI Regn. No. IBBI/IPA-002/IP-N00084/2017-2018/10225

Address: #41/1, 2nd Floor, A Wing, 11th Cross, 8th Main,
2nd Block, Jayanagar, Bengaluru, Karnataka – 560 011